

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

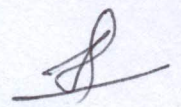
C.P No.176/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>th</sup> November 2017, 10.30 A.M

|                     |                                                                      |                        |                     |
|---------------------|----------------------------------------------------------------------|------------------------|---------------------|
| Name of the Company | Monoharlal Phoolchand Kanungo -Vs-Port Side Estate Ltd & Ors         |                        |                     |
| Under Section       | 397/398                                                              |                        |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. SHAUNAK MITRA , Adv - for RB

  
14/11/2017.

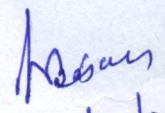
2) MR. D.N. SAHMA, ADV.

3) MR. J. SAHA, SR ADV.

4) MR. N. DASGUPTA, ADV.

5) MR. A. BISWAS, ADV.

Represent

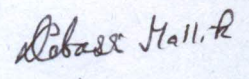
  
14/11/2017

1. MR RATNANRO BANERJEE

2. MR ANIRUDHA ROY.

3. MRS DEBASRI MALLIK

Petitioner

  
14/11/

P.T.O.



**ORDER**

Ld. Counsel for the petitioner and the respondents are present.

No time left.

List on 04/01/2018.

*sd*

(Jinan K.R.)  
Member (J)

*sd*

(Vijai Pratap Singh)  
Member (J)